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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No. 229/96.....

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SECTION OFFICER (Judl.)

[Signature]
32.1.96

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

OA No. 229/96

Sri A. Chakrabarti Applicant(s)

VS-

Union of India & Ors. Respondent(s)

Mr. J.L. Sarkar, M.Chand Advocates for the applicant(s)

Mr. S. Ali, K. C.S.C. Advocates for the Respondent(s)

Office Notes	Date	Courts' Orders
<p>This application is in form and within time C. F. of Rs. 50/- deposited vide IPO No. 4444/96 Dated 1.10.96</p> <p><i>[Signature]</i> By Registrar/10/96</p>	8.10.96	<p>Learned counsel Mr. J.L.Sarkar for the applicant.</p> <p>Mr. S.Ali, learned Sr. C.G.S.C. for the respondents.</p> <p>Heard Mr. Sarkar for admission.</p> <p>In this application the applicant has impugned the order No. DDG(NE)/Transfer/96/332-337 dated 25.9.96 transferring the applicant from Guwahati to Lunglei and declaring him surplus. It is understood that the applicant has not been released till date. The application needs not be admitted at this stage and it is disposed of with a direction to the respondent No.2, the Deputy Director General, North Eastern Region, All India Radio, Chandmari, Guwahati to dispose of the representation dated 3.10.96 submitted by the applicant to him within one month from today by a speaking order. The respondents are further directed to keep in abeyance the operation of the impugned order DDG(NE)/Transfer/96/332-337 dated 25.9.96 pending till disposal of the aforesaid representation dated 3.10.96 by respondent No. 2. Liberty to the applicant to approach this Tribunal if he is aggrieved by the decision of the respondent No. 2.</p>

Application is disposed of as above.

O.A. No. 229 of 1996

8.10.96 Copy of the order be supplied on both
the counsel of the parties.

Comply above
order on 8.10.96
with application
copy of O.A.

9/10/96

trd
9/10

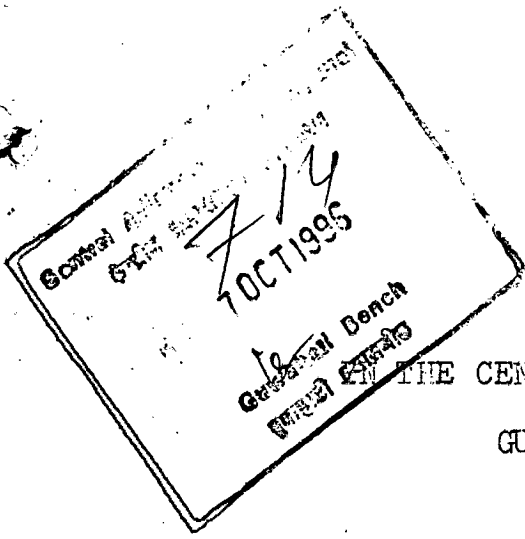

Member

9.10.96

Copy of the order
issued to the parties & Advocates
vide D.No. 3421 to 3427

dated 9.10.96

9/10



THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH : GUWAHATI

(An Application Under Section 19 of the
A.T. Act, 1985)

O.A. No. 229...../96

Shri Ashok Chakraborty

-Vs.-

U.O.I. & Ors.

I N D E X

<u>S/No.</u>	<u>Annexure</u>	<u>Particulars</u>	<u>Page</u>
1.	'A'	Seniority List of UDC	14 - 32
2.	'B'	Circular dated 14.10.81 of Transfer/posting.	33 - 35
3.	'C'	Office Order dated 25.09.1996.	36
4.	'D'	Representation dated 22.08.1996.	37
5.	'E'	Representation dt. 3.10.96	38.

*Filed by the applicant
through M. Chakraborty Advocate
Chakraborty
Adv.*

*Received copy
C. S. S. C.
2/10/96*

Chakraborty
Signature of the Applicant

1. Particulars of the Applicant

Shri Ashok Chakraborty,
Son of Late Sudhish Chakraborty,
Upper Division Clerk,
Office of the Civil Constn. Wing(C),
All India Radio, Guwahati Division-II,
Guwahati.

2. Particulars of the Respondents

1. Union of India (through the
Directorate General, All India Radio,
New Delhi).

2. Dy. Director General,
North East Region,
All India Radio,
Chandnari, Guwahati.

3. Executive Engineer (Civil),
Civil Construction Wing,
All India Radio,
Guwahati Division-II, Guwahati.

4. Dy. Director General,
Dcoordarshan Kendra, Guwahati-24.

3. The application is made against Office Order No.
DDG(NE)/Transfer/96/332-337 dated 25.09.96 issued by
Dy. Director General, North East Region, All India Radio,
Guwahati.

Sub:- Transfer of the applicant violating transfer Policy.

4. Jurisdiction

The applicant declares that the subject matter of the application is within the jurisdiction of the Tribunal.

5. Limitation

The application is within the period of limitation as prescribed by under Section 21 of the Administrative Tribunal Act, 1985.

6. Facts of the case

1. That the applicant is a citizen of India and as such entitled to the rights and privileges guaranteed by the Constitution of India.
2. That the applicant was appointed as Clerk Gr. II (now called L.D.C.) in the All India Radio, Guwahati under the Ministry of Information & Broadcasting, with effect from 08.10.1985. He was posted in the Civil Construction Wing of All India Radio (for short A.I.R.) at Kohima. He served in Kohima upto 31.05.1990 for about 4 years and 8 months. He was thereafter transferred to Guwahati Sub Division with effect from 01.06.1990.
3. That the applicant was promoted to the post of Upper Division Clerk (for short U.D.C.) by Office Order dated 25.10.1990 and he joined the post of Upper Division Clerk with effect from 31.01.1991.

Chhabra

As Upper Division Clerk he was posted at Guwahati under Executive Engineer (Civil), Civil Constn. Wing, All India Radio, Guwahati, Division II. Since then he is working at Guwahati under All India Radio. T

4. That it is stated that there is one cadre of Upper Division Clerk in the North East Region of All India Radio/Doordarshan/C.C.W. The seniority list of this Cadre is also maintained as one Unit. It is also stated that the posting and transfers amongst the various posts in All India Radio/Doordarshan and in the different places are made by transfers from one post to another. In other words the incumbents of posts of All India Radio and Doordarshan are interchangeable. As regards the transfer also the transfer is different stations are guided by common transfer policy.

A copy of the Seniority List of the All India Radio/Doordarshan for Upper Division Clerk of North East Region is enclosed as Annexure-'A'.

5. That the Govt. of India, Ministry of Information and Broadcasting, New Delhi, by their Circular dated 14.07.1981 has circulated the transfer policy of the All India Radio.

Principle No(ii) of the above policy stipulates as under :

" The normal tenure at stations/
offices categorized as 'A' and 'B'
will be four years and at the
stations/offices categorized as 'C'
will be two years."

8
Principality

Principle (ix), (X), and (xi) reads as under:-

" (ix) When the question of transfer is considered, as a normal rule, a person with the longest continuous stay at the station, irrespective of the rank(s) held by him earlier, should ordinarily be transferred first. For this purpose, the service rendered at a Station as a Local recruit will not be taken into consideration for determining the length of continuous stay at that station. Also, the actual period of continuous service at the site(s) of installation(s) will be excluded for computation of continuous stay provided the period of stay at the installation is more than ninety days in a calendar year."

"(x) As far as possible, every employee will be posted to a category 'C' station at least once during his service."

Guwahati

"(xi) Persons who already had a spell of posting at a 'C' Station would not be posted to such a station a second time if there are candidates in the same grade who are still to be posted such a station. They may, however, be posted again on promotion."

The applicant begs to state that Kohima is a 'C' Category Station and he has already worked there more than 4 years. Whereas under the transfer policy he was to work there for 2 years only. Moreover transfer from Guwahati Station also be from persons with the longest continuous stay at Guwahati. It is stated that there are number of Upper Division Clerks with continuous longer stay at Guwahati than the applicant. In other words there are Upper Division Clerks who are working at Guwahati from a date prior to 31.01.1991. Therefore under the transfer policy the Upper Division Clerks working at Guwahati from a longer period should be transferred first under the transfer policy.

*W
p.w.*

A copy of the Circular dated 14.7.81 is enclosed as Annexure 'B'.

6. That most unfortunately, the Office of the Dy. Director General, All India Radio, North East Region, Guwahati has issued Order No. DDG(NE/Transfer/96/

332-337 dated 25.09.1996 under which the applicant has been transferred from his place of posting that is Office of the Civil Constn. Wing(C), All India Radio, Guwahati Division-II to All India Radio, Lunglei. It is stated that Lunglei is in an interior place ~~about 8 Kilometres~~ from Aizwal and is a 'C' category Station. *The transfer is* the same capacity as Upper Division Clerk. It is stated that as explained above, the applicant has already worked in a 'C' category Station more than 4 years (nearing 5 years) against obligatory requirement of 2 years. This Transfer Order dated 25.09.1996 as regards the applicant is violative of the transfer policy.

Copy of the transfer order dated 25.09.96 is enclosed as Annexure-'C'.

7. That there are Upper Division Clerks at Guwahati, All India Radio/Doordarshan Kendra who have never been posted at any 'C' Category Station. The principle No.(xvi) of the Transfer Policy stipulates that an Index card for each employee should be maintained and will contain the records of the employee's previous postings/transfers as also his latest choice of stations of his next posting and would be consulted before every transfer/posting. Department has not maintained such Registers in a proper manner and has also not consulted the previous postings/

transfers of each employee before issuing the transfer order dated 25.09.1996. The transfer policy also stipulated that the same would be implemented objectively but the Office Order dated 25.09.1996 has been issued without objective examination of the length of continuous service in Stations, previous transfers/postings etc. The said transfer is, therefore, violative of the Transfer Policy and absence of bonafide. Malafide exercise of power and malice in law is the foundation of the order dated 25.09.1996 for transfer of the applicant.

8. That the applicant also states that the transfer order has stated that the applicant and another Shri D.B. ^{Choudhury} ~~Chakraborty~~ (Serial No.1 of the Transfer Order) are surplus staff of the Office of the Executive Engineer (Civil), All India Radio, Guwahati. It is stated that the applicant is not a surplus staff. He has never been declared as surplus staff. Moreover 'Surplus' is to be made by examination of all factors and should be referred to a surplus Cell for posting etc. for treating the surplus staff there is a procedure. In the present case the applicant cannot be a surplus staff in the present Cadre of Upper Division Clerk of All India Radio/Doordarshan, North East Region, the seniority position of the applicant is 110 (it should be 108 for which he is representing separately). Whereas there are as many as 212 Upper Division Clerks (at least) in the Cadre/Seniority Unit.

12
Quahabarty

So while juniors are not declared as surplus, it is not understood as to how the applicant can be said to be surplus. Transfer/posting/surplus etc. should be determined taking the total cadre and seniority as a whole and not as per piece meal places of postings. The applicant is not a surplus staff.

9. That ~~xxxx~~ the Guwahati Civil Division-II was abolished and the applicant was serving in the Office of the Executive Engineer (Civil), Guwahati he had already represented to Deputy Director General, North East Region by his representation dated 22.08.1996 requesting for his transfer under Doordarshan Kendra, Guwahati where there is vacancy. He had also indicated his choice as under Guwahati/Itanagar/Tura. But most unfortunately he has been transferred to Lunglai a 'C' category Station in total violation of all the norms and

directives of the Transfer posting. He has represented on 3.10.96 against the order dt. 25.9.96 which is pending and he is working at Guwahati.

Copy of the representations dated 22.08.96 and 3.10.96 are enclosed as Annexure-'D'. 'E' respectively.

7. Relief sought for :

Under the facts and circumstances the applicant prays for the following reliefs :-

- (i) His transfer to All India Radio/ Lunglai by Office Order dated 25.9.96 be set aside and quashed.

..... 10/-

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Omanbany

(ii) The order treating the applicant as surplus staff by order dated 25.09.1996 may be set aside and quashed.

(iii) For transfer out of Guwahati the employee with longer stay at Guwahati may be transferred and it be directed that all transfers/postings including the transfer/posting of the applicant be made following the directive of the transfer/policy.

The above reliefs are prayed for on the following amongst other

- G R O U N D S -

- (i) For that the transfer of the applicant outside Guwahati and particularly at a 'C' category station is violative of the transfer policy.
- (ii) For that the applicant has already served in 'C' category station for about 5 years (against stipulated 2 years).

14
Chandru

(iii) For that there are Upper Division Clerks with longer continuous stay (compared to the applicant) at Guwahati who have not been transferred.

(iv) For that there are Upper Division Clerks who have never been transferred to 'C' category station.

(v) For that the applicant is not a surplus staff and surplus should be determined taking the Cadre as a whole.

8. Interim Relief prayed for :-

Under the circumstances explained above the applicant prays for the following Interim reliefs :-

- (i) The order of the transfer of the applicant to All India Radio/Lunglei under Office Order dated 25.09.96 be suspended/stayed.

The above prayer is made on the grounds stated in paragraph 7 above.

9. That the applicant declares that he has not filed any other application before any other Tribunal/Court.

Prakash

10. That there is no other remedy under any rule. However, regarding transfer/posting the applicant submitted representation dated 22.08.96 against which no reply has been given.

11. Particulars of Postal Orders :

I.P.O. No. : 444456
Date of issue : 1.10.96.
Issuing Post Office : G.P.O / Govt. chh.
Payable at : Govt. chh.

12. Index

An index of documents is enclosed.

13. Enclosures

As per Index

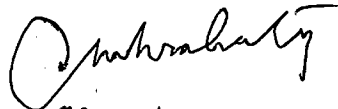
.....Verification

IN VERIFICATION

I, Shri Ashoke Chakraborty,
son of Late Sudhish Chakraborty, resident
of Bhaskar Nagar, Guwahati-18, aged about
34 years do hereby verify that the statements
made above are true to the best of my knowledge
and that I have not suppressed any material
facts.

Guwahati,

the 7th Oct, 1996.



Signature

18-14 J

Annexure - A

No.GHY.1(14)/96-S/5822-73

Government of India
Ministry of Information & Broadcasting
All India Radio:::Guwahati
EEEEEEEEEEEE



10 SEP 1996

Guwahati, the 29th August '96

MEMORANDUM

Seniority List of Head Clerk/Accountant/Senior Storekeeper/Storekeeper/Upper Division Clerks as on 01.01.96 in the North Eastern Region of All India Radio/Doordarshan/CCW has been prepared and the same is enclosed.

The Heads of stations/offices of AIR/DD/CCW in the N.E.Region are requested to examine the above list with the service particulars of the person concerned and circulate the list amongst all concerned officials immediately and intimate errors, omissions etc. if any, to this station latest by 20.09.96. If no information is received by 20.09.96 it will be presumed that there is no complaint from any member of your staff.

The service particulars of HC/AC/SSK/SK/UDCs whose names are not included in this list may also please be forwarded to this office immediately in the prescribed proforma in the seniority list so that their names can be included in the next seniority list.

This may be treated as MOST URGENT.

(Signature)
(Chabin Medhi)
Asstt. Station Director,
for Station Director.

Copy to:-

1. The Director General, All India Radio, Akashvani Bhavan, Sansad Marg, New Delhi-110 001 for information. The Seniority List of HC/AC/SSK/SK/UDCs are forwarded herewith in duplicate.
2. The Deputy Director General (NE), All India Radio, Guwahati for kind information alongwith a copy of seniority list of HC/AC/SSK/SK/UDCs is forwarded herewith.
3. All Heads of Stations/Kendras/Offices of AIR/DD/CCW in the North Eastern Region.

(Signature)
for Station Director.

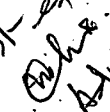
H.C.
R. Podder
R. Cereulab
Give a copy to each member
18/9/96
Approved
Chabin Medhi
ASD

-15-

Annexure - II

SENIORITY LIST OF UPPER DIVISION CLERK/STOREKEEPER (Jr.) IN THE N.E. REGION
OF ALL INDIA RADIO/DOORDARSHAN/CCW AS ON 01.01.96

Name	Educational qualification	Date of birth	Date of 1st apptt. in AIR/DD/CCW and which cadre	Date of continuous apptt. in the present grade	Date of which seniority counts in the present grade.	Whether Pt/QP/Temp.	Whether SC/ST/OBC	Place of present posting in what cadre	Remarks	
1	2	3	4	5	6	7	8	9	10	11
1. Smt. G. Sharma	H.S.	18.7.49	21.9.57	<u>4.9.73</u> 9.9.74	9.9.74	Pt.	Neither	AIR, Silchar as UDC		
2. Shri S.K. Bhattacharjee	HSLC	10.1.48	9.6.72	<u>21.6.74</u> 15.9.76	15.9.76	Pt.	-do-	-do-		
3. Shri M.K. Das	Matric	1.9.42	11.8.64	<u>1.2.74</u> 9.6.77	9.6.77	Pt.	S/C	AIR, Ghy as UDC		
4. Smt. K. Chakraborty	Matric	15.3.44	28.9.64	<u>6.7.76</u> 9.6.77	9.6.77	Pt.	Neither	DDK, Ghy as UDC		
5. Shri G.C. Roy	Matric	1.5.43	29.3.65	<u>1.2.74</u> 5.3.80	5.3.80	Pt.	S/C	DLG (ME), AIR, Ghy as UDC		
6. Shri A.K. Bora	B.A.	1.4.47	11.2.66	<u>11.2.80</u> 3.6.80	3.6.80	Pt.	Neither	AIR, Ghy as UDC		
7. Smt. Sila Paul	B.A.	11.3.48	1.3.73	<u>24.5.79</u> 12.9.80	12.9.80	Pt.	-do-	AIR, Agartala as UDC		
8. Smt. C.K. Thapa	HSLC	1.3.57	4.4.75	14.9.84	14.9.84	Pt.	-do-	AIR, Aizawl as UDC		
9. Shri G.N. Talukdar	B.A. & Hicni	1.9.52	17.7.72	9.11.84	9.11.84	Pt.	-do-	Sg. E(C), CCW, AIR, Ghy as UDC		

Attested

 A.C.

Contd...2/-

(2)

19

1	2	3	4	5	6	7	8	9	10	11
10.	Shri D.B. Suner	B.A.	1.5.47	24.9.73	22.1.85	22.1.85	Pt.	S/C	CCW(C), AIR, Ghy as UDC	
11.	Smt. P. Mary	HSLC	1.8.58	18.12.76	11.4.85	11.4.85	Pt.	S/T	AIR, Kohima as UDC	
12.	Smt. V. L. Remliani	HSLC	1.3.57	4.4.75	17.4.85	17.4.85	Pt.	S/T	AIR, Aizawl as UDC	
13.	L. Banik	B.Com.	24.3.55	4.10.78	<u>24.2.85</u> <u>19.4.85</u>	19.4.85	Pt.	Neither	DDK, Ghy as UDC	
14.	Shri D.P. Acharjee	PUC	1.1.55	19.2.77	29.4.85	29.4.85	Pt.	-do-	DDK, Silchar as UDC	
15.	Shri H.N. Pathak	B.A.	1.3.51	1.2.75	30.4.85	30.4.85	Pt.	-do-	AIR, Dibrugarh as UDC	
16.	Shri E. Sohtun	P.U.	1.3.56	23.1.79	30.8.85	30.8.85	Pt.	S/T	AIR, Shillong as UDC	
17.	Shri R.C. Deka	P.U.	1.2.50	7.7.69	29.10.85	29.10.85	Pt.	Neither	PPC(NE), AIR, Ghy as UDC	
18.	Shri J.C. Ramchiary	HSLC	12.6.48	14.7.69	29.10.85	29.10.85	Pt.	S/T	-do-	
19.	Smt. G. Bachi	Matric	10.12.49	16.11.72	27.1.86	27.1.86	Pt.	Neither	AIR, Silchar as UDC	
20.	Shri Th. Sarat Ch. Singh	B.A.	1.1.51	<u>18.4.73</u> <u>9.3.74</u>	25.4.86	25.4.86	Pt.	-do-	AIR, Imphal as UDC	
21.	Mrs. Juthika Bhatta- charjee	HSLC	20.1.51	9.7.74	17.6.86	17.6.86	Pt.	-do-	CCW(C), AIR, Silchar as UDC	
22.	Shri I. Ibomcha Singh	B.A.	1.3.51	<u>14.3.73</u> <u>1.1.74</u>	30.10.86	30.10.86	Pt.	-do-	AIR, Imphal as UDC	

*A.H. entered
Chhbr.
Adv.*

-17-

-21-

(3)

2	3	4	5	6	7	8	9	10	11
3. Shri R.C. Baruah(Seal)	3.A.	1.11.49	8.9.70	11.11.86	11.11.86	Pt.	Neither	DDK, Guwahati as UDC	
24. Shri P.R. Deka	P.J.	1.6.51	5.7.72	11.1.86	11.11.86	Pt.	S/C	Sg.E(C), CCW, AIR, Ghy as UDC	
25. Smt. Ratna Podder	HSLC	22.12.48	1.10.73	1.12.86	1.12.86	Pt.	Neither	CCW(7), AIR, Ghy as UDC	
26. Shri P.C. Baruah	B.Com.	1.1.53	1.2.75	11.12.86	11.12.86	Pt.	-do-	DDK, Dibrugarh as UDC	
27. Shri T.C. Baruah	HSLC	1.10.51	5.2.75	2.3.87	2.3.87	Pt.	S/T	-do-	
28. Shri S. Nagendra Singh	Matric	1.3.42	5.6.65 as Choukidar 6.9.73 as CG-II(Ad-hoc) 27.5.74 Reg.	5.3.87	5.3.87	Pt.	Neither	AIR, Imphal as SK	
29. Shri P.C. Das	B.A.	1.1.53	15.9.72 as Peon	3.11.87	3.11.87	Pt.	S/C	AIR, Guwahati as SK.	
30. Shri Amulya Sarma	HSLC	1.1.53	1.2.74	9.11.87	9.11.87	Pt.	Neither	AIR, Guwahati as UDC	
31. Shri P.K. Sarmah	B.A.	9.6.55	27.8.75	12.11.87	12.11.87	Pt.	-do-	DDG(NE), AIR, Ghy as UDC	
32. Shri G.C. Choudhury	HSLC	9.1.54	12.10.76 10.1.78	12.11.87	12.11.87	Pt.	-do-	AIR, Guwahati as UDC	
33. Shri P. Rungsung	B.A.	1.3.54	5.4.73 1.7.77	8.2.88	8.2.88	Pt.	S/T	DDK, Imphal as UDC	
34. Smt. R. Marina	HSLC	1.3.54	1.7.74 1.7.77	8.2.88	8.2.88	Pt.	S/T	-do- as SK.	

28

Contd...4/-

AH...
C...
B...

2	3	4	5	6	7	8	9	10	11
35. Shri M. Konwar	TDC	30.6.60	6.5.81	8.2.88	8.2.88	Pt.	OBC	DDK, Dibrugarh as UDC	21
36. Shri K.P. Das	B.A.	8.8.55	31.1.75 Group 'D'	8.2.88	8.2.88	Pt.	S/C	AIR, Dibrugarh as UDC	
37. Shri A. Das	B.A.	30.9.51	29.9.73	16.2.88	16.2.88	Pt.	S/C	Sg.E(C), CCW, AIR, Ghy as UDC	
38. Shri A. Hussain	HSLC	1.2.51	8.10.73	16.2.88	16.2.88	Pt.	Neither	-do-	
39. Shri K.K. Bhattacharjee	B.A.	27.5.55	29.10.74	16.2.88	16.2.88	Pt.	-do-	CCW(E), AIR, Ghy as UDC	
40. Shri Dipak Choudhury	B.A.	19.1.53	1.8.74	17.2.88	16.2.88	Pt.	-do-	DDK, Guwahati as UDC	
41. Shri T.C. Sarma	HSLC	1.8.53	10.1.75	17.2.88	17.2.88	Pt.	-do-	AIR, Guwahati as UDC	
42. Shri Hembra Singh	HSLC	1.3.52	16.8.72 as Peon	7.3.88	7.3.88	QP	-do-	AIR, Nagaon as UDC	
43. Smt. C. Nessa	HSLC	18.1.51	9.3.71 6.7.74	16.3.88	16.3.88	Pt.	-do-	DDK, Silchar as UDC	
44. Shri G.P. Dey	P.U.	1.2.55	28.6.76	16.3.88	16.3.88	Pt.	-do-	-do-	
45. Shri H.C. Shome	P.U.	29.12.52	10.7.78	16.3.88	16.3.88	Pt.	-do-	-do-	
46. Shri P. Dutta	P.U.	30.11.55	18.3.75 as Workcharged 19.12.79 CG-II	19.3.88	19.3.88	Pt.	-do-	-do- as SK	
47. Shri Themson Duidang	B.A.	1.3.53	8.8.78	23.8.88	23.8.88	Pt.	S/T	DDK, Imphal as UDC	

A.H. - 2-4
A.W.

	2	3	4	5	6	7	8	9	10	11
48. Smt. Awtzaching	B.A.	23.9.60	1.12.80	29.3.88	29.3.88	Pt.	S/T	AIR, Imphal as UDC		
49. Smt. Kh. Tararani Devi	Matric (Hindi)	1.3.47	19.12.80	30.3.88	30.3.88	Pt.	Neither	-do-		
50. Shri M. Bezbzruah	P.U.	16.5.58	1.9.81	16.5.88	16.5.88	Pt.	-do-	DDMC, Guwahati as UDC		
51. Shri G. Sen	HSLC	11.11.60	16.6.81 as HT	10.6.88	10.6.88	Pt.	-do-	AIR, Silchar as UDC		
52. Shri S.P. Gurung	P.U.	1.7.48	1.4.74	20.8.88	20.8.88	Pt.	-do-	NES, AIR, Now at AIR, Shillong Kohima as UDC		
53. Smt. M. Sohliya	HSLC	1.8.54	3.12.80	20.8.88	20.8.88	Pt.	S/T	-do-		
54. Shri L. Nongsiej	P.U.	1.3.57	19.12.80	20.8.88	20.8.88	Pt.	S/T	-do-		
55. Shri Bivas Deb	H.S.	3.4.59	25.5.79 CG-II (Ad-hoc) 10.11.81 Reg.	28.11.88	28.11.88	Pt.	Neither	AIR, Agartala as SK		
56. Shri L.H.K. Singh	PUC	1.5.57	7.12.81	28.12.88	28.12.88	Pt.	-do-	CCW(C), AIR, Silchar as UDC		
57. Shri H.K. Narzary	HSLC	1.9.60	5.9.81	11.1.89	11.1.89	Pt.	S/T	AIR, Guwahati as UDC		
58. Smt. Chitra Goyari	HSLC	1.3.57	2.9.81	23.1.89	23.1.89	Pt.	S/T	CCN(E), AIR, Ghy as UDC		
59. Smt. D. Furkayastha	B.A.	1.9.60	20.8.81	20.8.88	20.8.88	Pt.	Neither	AIR, Shillong as UDC		

A. H. A. Adv
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2	3	4	5	6	7	8	9	10	11
60. Shri B.C. Das	PU(Sc)	1.4.48	$\frac{16.1.75}{9.6.77}$	19.4.89	19.4.89	Pt.	S/C	AIR, Guwahati as UDC	
61. Shri N. Baruah	P.U.	1.1.52	$\frac{19.4.76}{9.6.77}$	19.4.89	19.4.89	Pt.	Neither	-do-	
62. Shri S. Chakraborty	B.Sc.	29.2.56	13.10.81	15.5.89	15.5.89	Pt.	-do-	CCW(C), AIR, Silchar as UDC	
63. Shri J. Roy	HSLC	1.5.58	25.2.82	7.8.89	7.8.89	Pt.	S/C	DDK, Silchar as SK	
64. Shri P.R. Dey	HSLC	1.3.53	22.4.76 as Peon	$\frac{11.8.87}{11.8.89}$	11.8.89	Pt.	Neither	-do- as UDC	
65. Shri P.C. Lalduhawma	HSLC	31.5.61	3.10.83	11.8.89	11.8.89	Pt.	S/T	AIR, Aizawl as UDC	
66. Shri Lalhmachhuana	HSLC	18.12.59	11.7.83	23.8.89	23.8.89	Pt.	S/T	DDK, Aizawl as UDC	
67. Em. S. Bhattacharya	B.A.	3.1.61	1.4.82	7.9.89	7.9.89	Pt.	Neither	AIR, Silchar as UDC	
68. Smt. K. Ozoni	P.U.	1.3.58	$\frac{17.1.80}{31.7.82}$	8.9.89	8.9.89	QP	S/T	AIR, Kohima as UDC	
69. Shri Narayan Dutta	P.U.	1.1.56	17.3.82	$\frac{16.11.88}{15.9.89}$	15.9.89	QP	Neither	AIR, Nagaon as UDC	
70. Syed I. Hussain	B.A.	1.7.58	29.10.82	18.9.89	18.9.89	Pt.	-do-	PFC(NE), DJ, Ghy as UDC	
71. Shri Sankar Bhattacharjee	B.A.(LLB)	15.8.59	7.4.83 as CG-II at AIR Ranchi $\frac{20.2.84}{}$	19.9.89	19.9.89	Pt.	-do-	AIR, Agartala as UDC	
72. Shri T. Punzalian	Matric	1.3.62	22.12.83	19.9.89	19.9.89	Pt.	S/T	AIR, Imphal as UDC	Contd...7/-

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1	2	3	4	5	6	7	8	9	10	11
73.	Miss S. Jahan	HSLC	18.3.53	23.12.75	29.9.89	29.9.89	Pt.	Neither	DDK, Dibrugarh as UDC	24
74.	Shri B.C. Talukdar	HSSLC	1.1.57	3.8.79	30.9.89	30.9.89	Pt.	S/C	Sg.E(C), CCW, AIR, Ghy as UDC	
75.	Shri U.K. Bhuayan	P.U.	27.9.61	15.9.82	30.9.89	30.9.89	Pt.	S/T	DDK, Guwahati as UDC	
76.	Shri F.N. Saikia	HSLC	2.11.52	20.4.71 as Peon 1.2.75 as LDC	30.9.89	30.9.89	Pt.	OBC	DDK, Dibrugarh as UDC	
77.	Shri S.K. Acharjee	HSLC	9.8.56	25.5.81	6.10.89	6.10.89	Pt.	Neither	AIR, Haflong as UDC	
78.	Shri Dhiraj Changkakati	HSLC	1.8.63	21.8.82	1.11.89	1.11.89	QP	-do-	CCW(E), AIR, Ghy as UDC	
79.	Shri R.K. Subhaschandra Singh	HSLC	1.7.61	1.1.81	22.12.89	22.12.89	Pt.	-do-	DDK, Imphal as UDC	
80.	Shri Sailen Choudhury	H.S.	6.1.64	9.9.83	25.1.90	25.1.90	QP	-do-	DDK, Agartala as SK/UDC	
81.	Shri M.K. Mazumdar	B.Com./ B.A.	5.2.56	1.4.80 15.7.81	9.4.90	9.4.90	Pt.	-do-	-do- as UDC	
82.	Shri Jyotiprakash Singh	B.A.	5.1.58	11.12.81	9.4.90	9.4.90	Pt.	-do-	AIR, Imphal as UDC	
83.	Smt. B. Sonowal Gogoi	B.A.	1.5.59	22.10.83	19.6.90	19.6.90	Pt.	S/T	AIR, Dibrugarh as UDC	

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84. Shri N.K. Sarma	HSLC	1.8.53	15.6.72 Group 'D'	30.7.90	30.7.90	Pt.	OBC	AIR, Haflong as UDC	
85. Shri D.P. Dutta	B.Com.	23.7.54	9.12.74 as C3-II (Ad-hoc) 7.12.76 Reg.	31.8.90	31.8.90	Pt.	Neither	DDK, Silchar as UDC	
86. Shri S.K. Sen	B.A.	12.1.56	16.1.82	31.3.90	31.8.90	Pt.	-do-	-do-	
87. Smt. B. Kharmalki	P.U.	9.10.63	30.4.84	19.6.90 22.11.90	22.11.90	Pt.	S/T	NES, AIR, Shillong as UDC	
88. Smt. Shiuly Dey	B.A. (Hon)	31.12.60	21.9.84	26.6.90 22.11.90	22.11.90	Pt.	Neither	AIR, Shillong as UDC	
89. Shri Prabir Kr. Deb	B.Com.	18.5.52	20.11.81	23.11.90	23.11.90	Pt.	S/C	AIR, Agartala as UDC	
90. Shri P.D. Sarma	B.A.	1.1.55	27.4.84	23.11.90	23.11.90	Temp.	Neither	CCW(C), AIR, Ghy as UDC	
91. Shri Arun Kanti Dey	HSLC	1.9.63	3.9.84	23.11.90	23.11.90	Pt.	-do-	AIR, Guwahati as UDC	
92. Shri T.C. Bharali	B.A.	1.2.61	9.7.84	30.11.90	30.11.90	Pt.	-do-	PPC(NE), DD, Ghy. as SK	
93. Shri P. Naha	HSLC	6.2.59	5.6.85	30.11.90 (AN)	30.11.90 (AN)	Pt.	-do-	AIR, Guwahati as UDC	
94. Shri D. Choudhury	B.A.	9.2.66	26.8.85	1.12.90	1.12.90	Temp.	-do-	CCW(C), AIR, Ghy (Div-II) as UDC	
95. Shri E. Chandra Singh	HSLC	1.10.50	19.5.84	6.12.90 (AN)	6.12.90 (AN)	Pt.	-do-	DDK, Imphal Working as as UDC JRO on Deputation.	

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1	2	3	4	5	6	7	8	9	10	11
96.	Shri N. Joychandra Singh B.A.		1.1.61	5.9.84	6.12.90 (AN)	6.12.90 (AN)	Pt.	OBC/OH	DDK, Imphal as JRO.	
97.	Shri L. Shanti Kr. Meitei	HSLC	1.1.63	5.9.84	6.12.90 (AN)	6.12.90 (AN)	Pt.	Neither (OH)	DDK, Imphal as UDC	
98.	Smt. Chinkholhing	HSLC	1.12.59	2.8.80	7.12.90	7.12.90	Pt.	S/T	AIR, Imphal as UDC	
99.	Smt. I. Lhovili Swu	HSLC	5.4.63	3.9.85	7.12.90	7.12.90	Pt.	S/T	AIR, Kohima as UDC	
100.	Smt. H. Zomuanpuii	HSLC	14.9.64	22.7.85	12.12.90	12.12.90	Pt.	S/T	DDK, Aizawl as UDC	
101.	Shri G.N. Borah	HSLC	19.2.59	17.7.84	14.12.90	14.12.90	Pt.	S/T	AIR, Dibrugarh as UDC	
102.	Shri R.K. Das	HSLC	30.6.52	7.9.74	19.12.90	19.12.90	Pt.	S/C	AIR, Silchar as UDC	
103.	Smt. Lalnunengi	HSLC	18.3.63	22.7.85	21.12.90	21.12.90	Pt.	S/T	AIR, Aizawl as UDC.	
104.	Shri T.K. Dey	B.A.	6.3.57	1.8.84	26.12.90	26.12.90	Pt.	Neither	DDK, Shillong as UDC	
105.	Shri S.C. Paul	B.Com.	12.1.57	14.4.82 as Steno(Ad-hoc) 14.8.84 CG-II(Ad-hoc) 9.11.84 Reg.	12.5.88 31.12.90	31.12.90	Pt.	-do-	DDMC, Tezpur as UDC	
106.	Smt. T.S. Burgohain	P.D.	30.12.64	31.1.86	31.12.90	31.12.90	Pt.	S/T	DDK, Dib. as UDC	
107.	Shri Sankar Brahma	HSLC	26.1.55	7.1.86	30.11.90 7.1.91	7.1.91	Pt.	S/T	PPC(ME), DD, Ghy as UDC	

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108. Shri P. Chakraborty	HSLC	9.1.61	20.1.86	$\frac{5.12.90}{20.1.91}$	20.1.91	Pt.	Neither	AIR, Guwahati as UDC	R
109. Shri B.C. Kalita	PU(Sc)	22.6.59	17.12.84	31.1.91	31.1.91	Pt.	-do-	AIR, Dibrugarh as UDC	
110. Shri A. Chakraborty	B.A.	1.4.62	8.10.85	31.1.91	31.1.91	Temp.	-do-	CCW(C), AIR, Ghy (Div-II) as UDC	
111. Shri K.P. Choudhury	H.S.	21.1.54	16.1.82	1.2.91	1.2.91	Pt.	S/T	DDK, Agartala as UDC	
112. Smt. M. Kakati	B.Sc.	21.1.62	11.10.85	6.2.91	6.2.91	Pt.	Neither	PPC(NE), DD, Ghy as UDC	
113. Smt. Gouri Das (Biswas)	HSLC	1.12.62	25.11.85	18.2.91	18.2.91	Pt.	-do-	-do-	
114. Shri Amiyangshu Das	HSLC	15.1.54	20.2.86	$\frac{13.12.90}{20.2.91}$	20.2.91	Pt.	-do-	CCW(C), AIR Silchar as UDC	
115. Shri Ranjit Koul	B.A.	17.5.57	16.9.85	1.3.91	1.3.91	Pt.	-do-	DDK, Agartala as UDC	
116. Shri Sanjit Kr. Deb	B.A.	9.8.57	28.6.84	11.3.91	11.3.91	Pt.	-do-	AIR, Agartala as UDC	
117. Shri Anupam Bhattacharjee	B.Com.	17.1.63	4.4.86	$\frac{1.1.91}{4.4.91}$	4.4.91	Pt.	-do-	AIR, Guwahati as UDC	
118. Shri Chandan Das	P.U.	1.1.64	28.4.86	$\frac{20.11.90}{28.4.91}$	28.4.91	Pt.	-do-	DDK, Guwahati as UDC	
119. Shri Ranjit Biswas	P.U.	1.3.62	30.4.86	$\frac{19.2.91}{30.4.91}$	30.4.91	Pt.	-do-	-do- as SK	
120. Shri Liangchung	P.U.	1.3.62	24.7.86	$\frac{18.4.91}{24.7.91}$	24.7.91	Pt.	S/T	DDK, Shillong as UDC	

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Attached
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2	3	4	5	6	7	8	9	10	11
121. Kum. Sukla Das	MA/B.Ed.	10.2.65	14.8.86	22.11.90 14.8.91	14.8.91	Pt.	Neither	RTI(P),AIR, Shg.as UDC	Now at AIR Shillong
122. Smt. Mita Chanda	Class-XII	8.5.62	22.9.86	13.2.91 22.9.91	22.9.91	Pemp	-do-	CCW(C),AIR, Itanagar as UDC	
123. Shri A.K. Acharjee	PU(A)	31.10.62	26.9.86	16.1.91 26.9.91	26.9.91	Temp.	-do-	AIR,Tura as UDC	
124. Shri S. Ali	HSLC	18.12.57	27.8.82	10.7.90 10.2.92	10.2.92	Pt.	-do-	DDK,Tura as UDC	
125. Shri S.M. Farooq	HSLC	25.12.63	29.10.86	15.4.91 10.2.92	10.2.92	Temp.	-do-	-do-	
126. Smt. D. Bhattacharjee	B.A.	15.11.62	1.11.86	14.2.92	14.2.92	Pt.	-do-	AIR,Dibrugarh as UDC	
127. Shri A.R. Baishya	HSLC	1.5.47	2.5.67 as Peon	15.2.92	15.2.92	Pt.	S/C	DDK,Tura as UDC	
128. Shri Namin Tatung	Matric	1.10.63	30.10.86	2.3.92	2.3.92	Pt.	S/T	AIR,Itanagar as UDC	
129. Shri P.B. Roy	B.A.	12.1.61	26.11.86	24.3.92	24.3.92	Pt.	Neither	DDK,Silchar as UDC	
130. Shri Nirode Sinha	HSSLC	14.9.66	4.10.86	1.4.92	1.4.92	Pt.	OBC	AIR,Kailashar as UDC	
131. Shri Kamala Sen	HSLC	29.11.49	20.1.75	4.4.92	4.4.92	Pt.	Neither	AIR,Kohima as UDC.	
132. Smt. L. Hazarika	XI Passed	1.2.66	30.10.86	28.4.92	28.4.92	Temp.	-do-	AIR,Jorhat as UDC SK	

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133. Shri S. Nath	PD(C)	3.3.63	16.1.87	$\frac{25.7.91}{12.8.92}$	12.8.92	Temp.	Neither	DDK, Dibrugarh as UDC	
134. Shri Tomanjao Singh	HSLC	31.1.54	$\frac{7.4.77}{12.2.87}$ as Farash as CG-II	1.9.92	1.9.92	Pt.	S/C	DDK, Imphal as UDC SK	
135. Shri V.S. Johnson	HSLC	1.3.63	22.7.87	$\frac{15.4.91}{27.2.93}$	27.2.93	Temp.	S/T	DDK, Tura as UDC	
136. Smt. Mani Das Kalita	HSLC	23.12.63	26.8.87	27.2.93	27.2.93	Pt.	S/C	AIR, Dibrugarh as UDC	
137. Kum. Ruma Deb	P.U.	15.8.61	16.9.87	9.3.93	9.3.93	Pt.	Neither	AIR, Shillong as SK	
138. Syed F. Hussain	B.Com. (Hons)	10.1.67	11.1.88	17.3.93	17.3.93	Pt.	-do-	DDK, Guwahati as UDC	
139. Smt. Usha Hazarika	B.A.	1.3.58	3.11.87	22.3.93	22.3.93	Pt.	S/T	DDK, Dibrugarh as UDC	
140. Km. Lalrammawi	B.A.	30.9.66	8.7.87	$\frac{16.9.91}{24.3.93}$	24.3.93	Pt.	S/T	AIR, Imphal as UDC	
141. Smt. M. Jamuna Devi	B.A.	1.12.62	20.1.88	24.3.93	24.3.93	Pt.	Neither	-do-	
142. Smt. Suman Bhoi	P.U.	3.12.63	14.9.87	29.3.93	29.3.93	Pt.	S/T	DDK, Shillong as UDC	
143. Shri K. Chakraborty	P.U. (Sc)	24.7.60	25.3.85	31.3.93	31.3.93	Pt.	Neither	AIR, Tezu as SK	
144. Miss S. Bhattacharjee	B.A.	19.6.63	31.7.87	31.3.93	31.3.93	Pt.	-do-	-do- as UDC	
145. Mrs. Sanghamitra Dutta (Daruah)	B.A.	20.4.66	21.9.87	26.4.93	26.4.93	Pt.	-do-	Sg.E(C), CCW, AIR, Ghy as UDC	Contd...13

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							Pt.	Neither	AIR, Silchar as UDC	
146. Shri Subrata Bhatta- charjee	B.Sc.	1.1.62	7.12.87	29.4.93	29.4.93		Pt.	S/C	AIR, Belonia as UDC	
147. Shri D.K. Das	H.S.-	10.7.61	10.12.87	29.4.93	29.4.93		Pt.	S/C	AIR, Pasighat as UDC	
148. Shri L.M. Borbhuayan	P.U.	30.3.58	11.12.87	29.4.93	29.4.93		Pt.	S/T	DDK, Guwahati as UDC	
149. Shri L. Kakati	P.U.	28.6.58	2.11.67	30.4.93	30.4.93		Pt.	Neither	AIR, Agartala as UDC	
150. Shri Biswajit Bhattacharjee	B.A.	5.11.63	19.12.87	22.6.93	22.6.93		Pt.	-do-	AIR, Kohima as UDC	
151. Shri Puran Chetri	HSLC	22.9.53	5.5.88	24.6.93	24.6.93		Pt.	-do-	DDK, Agartala as UDC	
152. Smt. Sanjita Dutta	B.A.	2.1.61	24.2.83	9.7.93	9.7.93		Pt.	-do-	AIR, Kailashahar as UDC	
153. Kum. Binapani Deb	HSSLC	17.2.63	1.7.87	12.7.93	12.7.93		Pt.	-do-	DDK, Kohima as UDC	
154. Shri Alok Biswas	B.A.	2.3.62	11.4.88	16.7.93	16.7.93		Temp.	S/C	DDK, Itanagar as UDC	
155. Shri Dulal Roy	HSLC	3.2.62	25.1.88	28.7.93	28.7.93		Pt.	Neither	DDMC, Imphal as UDC	
156. Shri Irom Kulajit Singh	BUC	1.3.67	28.3.88	4.8.93	4.8.93		Temp.	S/T	DDK, Itanagar as UDC	Now at DDK, ...
157. Shri Tilok Boro	P.U.	1.1.65	23.9.87	8.7.93	8.7.93					

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*Attent
C. K. Chatterjee
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2	3	4	5	6	7	8	9	10	11
158. Shri Rajat Ch. Kalita	P.U.	12.62	23.5.88	29.9.93	29.9.93	Pt.	Neither	DDK, Guwahati as UDC	
59. Shri Naorem Rajen Singh	P.U.	1.3.66	15.4.88	5.10.93	5.10.93	Temp.	-do-	DDK, Itanagar as UDC	
60. Shri K. Bhattacharjee	B.Sc.	7.1.65	13.5.88	30.11.93	30.11.93	Temp.	-do-	DDK, Tura as UDC	
61. Shri Kh. Jiten Meitei	HSLC	1.2.63	1.9.84	5.5.94	5.5.94	Pt.	-do-	DDK, Kohima as UDC	
62. Shri T.K. Roy	B.Com. (P-I)	31.8.53	9.5.75 as W/Asstt. 4.8.31 as CG-II	2.9.94	2.9.94	Pt.	-do-	AIR, Belonia as UDC	
63. Shri Chinaongam Leison	HSLC	1.2.66	7.7.88	16.3.94	16.3.94	Temp.	S/T	AIR, Dibrugarh as UDC	
64. Smt. Nibedita Misra Chakraborty	B.Sc.	1.5.58	1.8.88	20.4.94	20.4.94	Pt.	Neither	DDK, Dibrugarh as UDC	
65. Shri R. Sengupta	P.U.	24.1.64	17.8.88	4.4.94	4.4.94	Pt.	-do-	DDK, Aizawl as UDC	
66. Shri P. Deb	B.Com. (Hons)	3.8.64	20.8.88	4.4.94	4.4.94	Pt.	-do-	-do-	
67. Kum. E. Sawian	B.A.	12.4.61	22.8.88	15.3.94	15.3.94	Pt.	S/T	NES, AIR, Shg. as UDC	
68. Smt. Marilda Dohtdong	P.U.	1.11.65	3.2.88	22.3.94	22.3.94	Pt.	S/T	DDK, Shillong as UDC	
69. Shri V.L. Muona	P.U.	1.3.59	26.9.88	22.3.94	22.3.94	Pt.	S/T	-do-	

*AA and
Cable
AIR*

- 29 -

1	2	3	4	5	6	7	8	9	10	11
							Pt.	Neither	AIR, Tezu as UDC	
170.	Shri N.C. Debnath	B.Sc.	20.2.65	14.11.88	7.4.95	7.4.95	Pt.	-do-	as UDC	
171.	Shri P.K. Chakraborty	B.Sc.	1.3.65	11.11.88	20.5.94	20.5.94	Temp.	S/T	DDMC, Dibrugarh as UDC	
172.	Shri R. Saikia	P.U. (Sc.)	10.7.62	17.11.88	1.6.94	1.6.94	Pt.	Neither	AIR, Itanagar as UDC	
173.	Smt. Anita Gupta Roy (Deb)	B.A.	10.3.69	18.11.88	16.3.94	16.3.94	Temp.	-do-	DDK, Itanagar as UDC	
174.	Shri Bhaskar Dutta	CBSE	7.7.67	15.12.88	28.3.94	28.3.94	Temp.	S/G	DDK, Tura as UDC	
175.	Shri B.C. Hazarika	HSLC	1.1.56	11.12.80 as per 13.1.89 as CG-II	12.5.94	12.5.94	Temp.	S/G	DDK, Tura as UDC	
176.	Shri D.P. Dhar	B.A.	30.3.63	20.1.89	30.4.94	30.4.94	Pt.	Neither	AIR, Aizawl as UDC	
177.	Shri S.J. Chakraborty	B.A.	27.1.64	10.2.89	23.5.94	23.5.94	Pt.	-do-	AIR, Itanagar as UDC	Now at AIR Silchar
178.	Shri Narashi Deb	B.Com.	16.2.65	1.3.89	6.6.94	6.6.94	Pt.	-do-	AIR, Tura as SK	
179.	Shri Joseph Keishin	HSLC	4.3.69	13.3.89	8.6.94	8.6.94	Pt.	S/T	DDK, Imphal as UDC (Property Asstt.)	
180.	Shri R.B. Gurung	HSLC	27.10.69	18.9.79 as S/G	6.6.94	6.6.94	Pt.	-do-	AIR, Tura as UDC	
181.	Shri H.C. Medhi	B.A.	1.11.64	23.3.89	30.4.94	30.4.94	Pt.	-do-	DDK, Guwahati as UDC	Contd...16

*Attended
Chm
Per*

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1	2	3	4	5	6	7	8	9	10	11
182.	Shri P.K. Pator	B.A.	15.6.63	22.4.89	17.5.94	17.5.94	Temp.	S/T	CCN(C), AIR, Ghy(D. Rail) as UDC	
183.	Shri Lakramtama	HSLC	21.8.62	20.4.89	30.5.94	30.5.94	Temp.	Neither	AIR, Jorhat as UDC	
184.	Shri R.K. Sarma	B.Com.	19.9.65	20.4.89	30.5.94	30.5.94	Pt.	S/T	DDK, Shillong as UDC	
185.	Smt. D. Sawkmie	HSLC	10.7.60	21.4.89	31.5.94	31.5.94	Pt.	Neither	DDK, Guwahati as UDC	
186.	Smt. P. Choudhury	B.A. (B.Ed.)	5.9.66	27.4.89	7.11.94	7.11.94	Pt.	S/C	-do-	
187.	Shri M. Haloi	B.A.	1.2.60	28.4.89	30.9.94	30.9.94	Pt.	Neither	DDK, Itanagar as UDC	
188.	Shri D.S. Murthy	B.A.	27.2.63	29.4.89	28.9.94	28.9.94	Pt.	S/C	AIR, Tura as UDC	
189.	Shri D.K. Das	B.A.	1.10.69	6.5.89	23.1.95	23.1.95	Pt.	S/C	DDK, Guwahati as UDC	
190.	Shri Robin Kr. Das	Madhyamik	15.12.68	23.9.89	23.9.94	23.9.94	Temp.	Neither	CCN(C), AIR, Ghy as UDC	
191.	Shri B.C. Das	HSLC	15.12.68	23.9.89	23.9.94	23.9.94	Temp.	-do-	AIR, Kohima as UDC	
192.	Shri Uttam Bhujaraj	B.Com.	16.2.63	21.8.89	27.10.94	27.10.94	Temp.	S/T	DDK, Imphal as UDC	
193.	Mrs. Ngainekhow	HSLC	15.12.68	23.9.89	27.10.94	27.10.94	Temp.	S/T		

Attested
D. K. Das

Contd...

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2	4	5	6	7	8	9	10	11
194. Shri B.K. Singh	B.A.	12.1.69	17.3.89	3.10.94	3.11.94	Temp.	Neither	DDK, Kohima as UDC
195. Smt. Kahini Deb Barma	B./	11.12.69	31.8.89	31.10.94	31.10.94	Pt.	S/T	DDK, Agartala as UDC
196. Shri Utpal Biswas	XI Passed	20.4.67	18.9.89	30.5.95	30.5.95	Pt.	S/C	AIR, Pasighat as UDC
197. Smt. M. Lyngdoh	B./	8.8.63	21.9.89	15.2.95	15.2.95	Pt.	S/T	DDK, Shillong as UDC
198. Kum. Lalthanpari Varte	PUC	17.1.65	25.9.89	30.10.95	30.10.95	Pt.	S/T	AIR, Aizawl as UDC
199. Smt. L.B. Mawii	PUC	1.11.67	25.9.89	30.10.95	30.10.95	Pt.	S/T	-do-
200. Shri R. Rokiamlova	HSLC	27.1.64	29.9.89	14.11.95	14.11.95	Pt.	S/T	DDK, Aizawl as UDC
201. Smt. Ranjana Koyu	HSLC	25.9.67	11.10.89	1.11.95	1.11.95	Temp.	S/T	CCW(C), AIR, Tanagar as UDC
202. Miss Laldingpuii Buhril	B.A.	1.3.67	12.10.89	14.11.95	14.11.95	Pt.	S/T	DDK, Imphal as UDC
203. Shri Bhimlal Sarma	B.Com.	2.12.55	8.12.89	3.11.95	3.11.95	Pt.	Neither	DDK, Sawhati as UDC
204. Shri U.C. Basumatary	HSLC	1.1.65	13.12.89	23.11.95	23.11.95	Temp.	S/T	AIR, Khima as UDC
205. Shri A.N. Sarma	B.A.	16.4.65	21.12.89	3.11.95	3.11.95	Pt.	Neither	AIR, Tura as UDC
206. Shri S. Nandi	B.Sc.	1.1.67	13.9.89	19.12.95	19.12.95	Temp.	do	AIR, Itanagar as UDC

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1	2	3	4	5	6	7	8	9	10	11
207.	Shri I. Ramanujam	B. Com.	9.3.64	12.3.90	10.11.95	10.11.95	Pt.	Neither	AIR, Kohima as UDC	
208.	Shri Pankaj Dey	PUC	1.1.63	19.3.90	-	-	Pt.	-do-	CCW(C), AIR, Managar as UDC	Date of joining as UDC has not received.
209.	Shri B. Banik	B.Sc.	20.1.64	19.3.90	6.11.95	6.11.95	Pt.	-do-	AIR, Tura as UDC	
210.	Shri T. Chakraborty	B.A.	12.1.61	22.3.90	6.11.95	6.11.95	Pt.	-do-	PPC(NE), DD, Ghy. as UDC	
211.	Shri Ganesh Kr. Deb	B.A.	1.2.65	22.3.90	23.12.95	23.12.95	Pt.	-do-	DDK, Imphal as UDC	
212.	Shri Sujit Kar	HSIC	18.1.59	11.4.90	21.11.95	21.11.95	Pt.	-do-	AIR, Pasighat as UDC	

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-33- Annexure - B

No. 318/10/73-D(D) (Volume)
Government of India
Ministry of Information & Broadcasting

New Delhi - 110001,
Dated 14th July, 1981.

To
The Director General,
All India Radio,
New Delhi.

Subject :- Transfer Policy.

Sir,

I am to say that in supersession of all previous orders issued on the subject either by the Ministry of Information and Broadcasting or by the Directorate General, All India Radio, it has been decided that subject to exigencies of public service, the transfer of personnel employed in All India Radio should henceforth be regulated by the following principles :-

- i) The Stations/Offices of All India Radio will be categorised into 'A' 'B' & 'C' categories as indicated in the annexure for the purpose of fixation of tenure of personnel at these stations/offices. This categorisation may be reviewed by the Government from time to time.
- ii) The normal tenure at stations/offices categorised as 'A' & 'B' will be four years and at stations/offices categorised as 'C' will be two years.
- iii) Locally recruited members of staff of Group 'D' and other low paid employees would normally not be transferred except on promotion or on receipt of a written request from the employee in question.
- iv) Transfer of the other non-gazetted staff posted at category 'A' & 'B' stations may not be made as a matter of routine after expiry of the normal tenure of four years.
- v) The tenure of mainland recruits at AIR, Port Blair will, however, be invariably four years (fixed) on completion of which they shall be transferred.
- vi) Normally on first appointment as a Station Director, an Officer will be posted at a 'B' station before being considered for holding charge at an 'A' station.
- vii) An Assistant Station Director on his first promotion/appointment will not be posted to an auxiliary centre where he has to work independently. Likewise, a Station Engineer on his first promotion will not be posted to an Auxiliary centre where he will be head of the Station.
- viii) At lower levels in the Programme cadre, Officers will normally be given an opportunity to serve at both 'B' AND 'A' Stations to enable them to gain experience of all aspects of broadcasting.
- ix) When the question of transfer is considered as a normal rule, a person with the longest continuous stay at the station, irrespective of the rank(s) held by him, shall ordinarily be transferred first. For this purpose, the service rendered at a station as a local recruit will not be taken into consideration for determining the length of continuous stay at that Station. Also, the actual period of continuous service at the site(s) of installation(s) will be excluded for computation of continuous stay provided the period of stay at the installation is more than ninety days in a calendar year.

..... 2/-

*Attached
Copy
Adv*

- x) As far as possible, every employee will be posted into a category 'C' Station at least once during his service.
- ✓ xi) Persons who already had a spell of posting at a 'C' station would not be posted to such a station a second time if there are candidates in the same grade who are still to be posted to such a station. They may, however, be posted again on promotion.
- xii) Persons over the age of 45 years shall not be ordinarily posted to a 'station of high altitude' which term for the purpose will mean a station located at an altitude of 2000 metres or more above mean sea level.
- xiii) For the purpose of determining the date of completion of tenure, all kinds of leave availed of by an Officer after posting to a category 'C' station will be excluded except the leave availed of by him during his such posting, not the extent of "earned leave" earned by him at that station.
- xiv) The head of the main station authorised to make recruits may review the position of Transmission Executives posted at category 'C' station well before completion of their tenure and forward proposals to the Directorate regarding transfers of those persons to other stations after ascertaining the preference of the persons concerned.
- xv) Regional Offices/Sections concerned in the Directorate at the commencement of the year prepare a list of those persons whose tenure at category 'C' stations is due to be completed that year. Proposals to post substitutes in their place would be formulated well ahead of the actual completion of tenure. Those who are due for promotion and who have not done a term of posting at any category 'C' station would be posted to a category 'C' station on promotion.
- xvi) Six months before expiry of normal tenure of posting at a Station, an employee may indicate his choice of minimum three different stations where he would like to be preferably posted and such option may be taken into consideration before his next posting is decided.
- xvii) If an official offers himself for a posting at any of the category 'C' stations, a suitable note will be made of the offer and to the extent possible such an offer would be accounted.
- xviii) In case an Official posted at a category 'C' station is willing to continue at that station not withstanding completion of his normal tenure there, he may not be transferred from that station unless the conditions other than the justify his transfer from that station.
- xix) Posting/transfer orders of an employee who is serving at a category 'C' to a category 'A' or 'B' station in compliance of his tenure at a category 'C' station shall be issued at least one month before the completion of his tenure.
- xx) In the matter of posting, officials who have not already been posted at a particular station, shall have preference over others who have already had full tenure at that station.
- xxi) Members of staff who are within three years of reaching the age of superannuation, will, if posted at their home stations, not be shifted therefrom, if it becomes necessary to do so elsewhere, efforts will be made to shift them to other home towns to the extent possible.

..... 3/-

A. H. ...
Chh
Adv

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transfers of members of staff who have been given specialised training, either in India or abroad, and those who are found to have aptitude for research work, will be guided by consideration of fully utilising their training/talents, than by any other considerations herein.

- 1) Only the Chief Executive of the Central Body of a recognised Association/Union/Federation as defined in the constitution of that Association/Union/Federation, or where the Chief Executive has not been specifically defined in the constitution of such an Association/Union/Federation, the General Secretary thereof, may, if he is posted at a station/office outside Delhi/New Delhi, be brought on transfer to a station/office at Delhi/New Delhi. In case, however, he is already posted at a station/office in Delhi/New Delhi, he will not be transferred to a station/office outside Delhi/New Delhi so long as he continues to hold the office by virtue of which he is entitled to be retained at Delhi/New Delhi.
- 2) Efforts will be made to the extent possible to see that husband and wife serving in All India Radio and Doordarshan are posted at one place, if they so desire.
- 3) Transfers will, as far as possible be synchronised with the end of the academic year so that the education of children does not suffer.
- 4) An index card for each employee may be maintained at Directorate or Regional Zonal Office as the case may be. This index card will contain the record of the employee's previous postings/transfers as also his latest choice of stations of next posting and would be consulted before every transfer/posting.

Transfer policy, as enunciated above, should be implemented as objectively as possible. If any exception is required to be made, it should be got approved at the highest level in the Directorate.

Yours faith fully,

Sd/-

(M.K. RAMASWAMY)
Deputy Secretary to the Govt. of India

Attached
Cables
Adv

Government of India
By. Director General, All India Radio
North Eastern Region, Guwahati

No. DLG(NR)/Transfer/96/332-337 Dated Guwahati, the
25th September, 1996.

ORDER

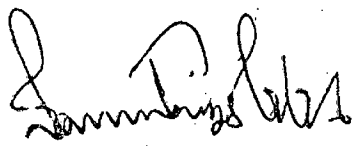
DUG(NR) is pleased to order the following transfer in
the cadre of Upper Division Clerk in the North eastern
region of All India Radio and CoA etc. with immediate
effect.

Sl. No.	Name & Designation	From	Transferred To	Remarks
1.	Shri D. B. Choudhury, UDC.	CC(C), A.I.R. Guwahati Div. II	Station Lunglei.	Against a vacant post.
2.	Shri A. Chakraborty, UDC.	CC(C), A.I.R. Guwahati Div. II.	A. I. R. Lunglei.	-do-
3.	Shri D. Achikari, UDC.	CC(C), A.I.R. Itanagar	A. I. R. Itanagar.	-do-

Sl. No. 1 & 2 are surplus staff of the Q/O. A. engineer(C),
A.I.R. Guwahati

Ex- Engr. (C)


No relief


(D.N. Dasgupta)
Asstt. Director
for Dy. Director General (NR)

Copy forwarded to:-

- 1) The Station engineer, All India Radio, Lunglei.
- 2) The Executive engineer(C), Civil Construction wing, All India Radio, Div. II, Guwahati.
- 3) The Executive Engineer(C), Civil Construction wing, All India Radio, Itanagar.
- 4) The Station Director, All India Radio, Itanagar.
- 5) The Supt. Engineer(C), Civil Construction wing, All India Radio, Zoo Marongi Road, Guwahati-24.
- 6) The Station Director, All India Radio, Guwahati w.r. to his letter No. 24(3)/96-97/4335/ dated 19.9.96.

Affect'd
Belu
BOW


for Dy. Director General (NR)

To,
The Deputy Director General (NEH),
All India Radio,
Chanderni, Guwahati.

Date: 22.8.96
Date: 22.8.96

(Through Proper Channel)

Sub.:- Request for transfer.

Sir,

With due respect I have the honour to submit following few lines for my transfer and sympathetic order please.

That Sir, consequent upon passing of Clerk Grade Exam. in the year 1984 from S.S.C. (NEH), Guwahati, my name was sponsored for A.I.R (Civil), Guwahati but S.S. (C), AIR, Guwahati has transferred me to the O/O the A.E. (C), CCW, AIR, KOHIMA and accordingly I have joined there on 8.10.85 (F.W), as Clerk Grade-II. After serving 5 (Five) years in a most difficult station like KOHIMA, I was transferred to the O/O the A.E. (C), A.I.R. Guwahati and joined there May '90. Later I was selected for promotion as Clerk Grade-I (UDC) in the office of the S.S. (C), CCW, AIR, Disapur which was subsequently shifted to Guwahati as Guwahati Civil Divn II and joined there on 31.1.91.

That Sir, unfortunately Guwahati Civil Divn.-II has been abolished as per D.O. AIR, C.A., New Delhi order, and till date I am serving in the office of the S.S. (C), Guwahati.

In this circumstances, it will be very difficult to look after my dependent family if I am transferred elsewhere other than Guwahati as my aged mother's health condition is deteriorating day by day and my wife alone cannot take care of her since I am having a 12 years daughter, further it will be very difficult to maintain two establishment.

It is understood that still one post of U.D.C. is lying vacant in the office of the DDG, DDK, Guwahati.

Therefore, I request your kind honour to transfer me to DDK, Guwahati. If it is not possible to transfer me at Guwahati considering the above circumstances including serving in a most Difficult station i.e Kohima for more than the period i.e 5 years then I may be transferred to the nearest station of Guwahati (Home Town).

- 1) Guwahati.
- 2) Itanagar.
- 3) Tura.

For this act of kindness I shall be ever grateful and obliged.

Yours faithfully,

Asit Kumar Chakraborty
(ASITUM CHAKRABORTY)
U.D.C. CCW, AIR, Guwahati.

Copy to :-

1. The Deputy Director General, Doordarshan, Guwahati with the earnest request for accommodating me at DDK Guwahati and further ~~xxxxxxxxxxxxxxxx~~
2. The Station Director, AIR, Guwahati. for kind necessary action
3. The Chief Engineer (Civil), CCW, AIR, New Delhi. for kind information please and considering my case sympathetically.
4. The Superintending Engineer (C) CCW, AIR, Guwahati for kind information please and look into the above matter for transferring me at Guwahati.
5. The Executive Engineer (C), CCW, AIR, Guwahati for forwarding the case considering the difficulties.

Representation forwarded to
all concerned F.E (C) Guwahati. Letter no.
CENG/A.I.R./Admin/3(1)/96-97/4905-10dt 22.8.96

Date: 3-10-96

To,
The Deputy Director General (UGs),
All India Radio,
Guwahati.

Sub:-Request for cancellation of Transfer Order.

Ref:- Your office letter no. DAG(DG/96-333dt.25.1.96

Sir,

With reference to your letter cited under reference, I am under order of transfer from O/O. the E.E.(C), CCM, AIR, Guwahati to A.I.R. Lungle. Moreover I have been shown as a surplus staff of O/O. E.E.(C), CCM, AIR, Guwahati.

In this connection I am to say the following few lines.

That my representation dt.14.11.91 addressed to E.D., A.I.R. Guwahati copy endorsed to S.D. DDK, Guwahati for my transfer to A.I.R. or D.D.K. located at Guwahati duly recommended by E.E.(C), Guwahati has not been heard/considered although there were sufficient post of U.D.C.s lying vacant at DDK, PPC and I served in a difficult station i.e. at KONIMA for nearly five years. The representation which is self explanatory is enclosed for ready reference.

I had also submitted another representation dt.22/1/96 addressed to your goodself and copy endorsed to S.D., AIR, Guwahati alongwith others duly recommended by E.E.(C), Guwahati requesting for posting at Guwahati and in case not possible then at Itanagar or Tura. But the same also not been heard although the post of U.D.C. lying vacant. The representation which is self explanatory is also enclosed for ready reference.

In support of these I am to say that the AIR Manual Appendix-XII "TRANSFER POLICY" and annexure I and Ministry of I & B letter no. 318/18/73-D(D) (Volume) dt.14/7/81 and further amended orders regarding Transfer policy has not been considered before issuing the transfer order, since

i) I have already served in a 'C' category station (difficult Station) for more than the tenure period of 2 years.

ii) There are sufficient no. of U.D.C. with longest continuous stay at Guwahati.

iii) Moreover, there are UDCs who have not been posted in "C" category Stations.

Therefore, I beg to state that the transfer order may be cancelled.

The question of surplus staff of O/O the E.E.(C), CCM, A.I.R. Guwahati in my case may not be arisen since there are more juniors in the cadre of U.D.C. Moreover, the word surplus may be misinterpreted and to avoid future complicity the word 'surplus staff' may also be cancelled.

Lastly, I request your honour to consider my case of transfer to AIR/DDK Guwahati and in case it is not possible then station of my choice.

Yours faithfully,

Sd/-
(ADILK CHAKRABORTY)
JAC, CCM, AIR, Guwahati.

Copy to :-

1. The Deputy Director General, Deorlashn, Guwahati for accomodating me at DDK, Guwahati.

Copies to other offices not enclosed.

NS
Adv

Advised
Adv

OK by Adv